

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No212
Co. Appeal 28 of 2017

Proceedings under Section 56,58,59

IN THE MATTER OF:

Suman Kumar Sinha
V/s
The Baroda Crystal Glass Works Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 04/07/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate, Ms. Anushree Soni for Advocate, Mr. Pavan
Godiawala.
For the Respondent :

ORDER

Learned counsel for the Appellant seeks time to comply order dated 02.06.2022. As a last chance, let documents be filed physically as well as on e-portal within a week.

List on 10.08.2022

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**